

# INTERNATIONAL C NCLAVE 2024

INSOLVENCY RESOLUTION: **EVOLUTION** & GLOBAL PERSPECTIVE

7<sup>th</sup> December | Sovereign, Le Meridien, New Delhi

## PROGRAMME SCHEDULE

9.00 a.m. – 10.00 a.m.	<b>Delegate Registration</b>
10.00 a.m. – 11.00 a.m.	<b>Inaugural Session</b> <ul style="list-style-type: none"><li>• Welcome Address - <b>Mr. Dinkar Venkatasubramanian</b>, <i>President, INSOL India</i></li><li>• Special Address - <b>Dr. Sonali Abeyratne</b>, <i>Technical Director, INSOL International</i></li><li>• Special Address - <b>Ms. Deepti Gaur Mukherjee</b>, <i>Secretary, Ministry of Corporate Affairs</i></li><li>• Special Address - <b>Mr. Ravi Mital</b>, <i>Chairperson, Insolvency and Bankruptcy Board of India</i></li><li>• Chief Guest - <b>Mr. M Rajeshwar Rao</b>, <i>Deputy Governor, Reserve Bank of India</i></li></ul>
11.00 a.m. – 11.15 a.m.	<b>Coffee / Tea Break</b>
11.15 a.m. – 12.30 p.m.	<b>Issues, Recent Developments &amp; New Trends in Restructuring &amp; Insolvency Across Jurisdictions - Americas, Asia Pacific, Europe &amp; India</b> <p><b>Session Chair:</b> <b>Mr. Sumant Batra</b>, <i>President, Insolvency Law Academy</i></p> <p><b>America:</b> <b>Mr. Craig Martin</b>, <i>Partner, Global Co-Chair, Restructuring and Managing Partner, DLA PIPER</i></p> <p><b>Europe:</b> <b>Mr. Jose Carles</b>, <i>Managing Partner, CARLES   CUESTA, Spain</i></p> <p><b>Asia Pacific:</b> <b>Ms. Lauren Tang</b>, <i>Managing Partner, Virtus Law, Stephenson Harwood</i></p> <p><b>India:</b> <b>Mr. Debanshu Mukherjee</b>, <i>Co-Founder &amp; Lead, Vidhi Centre for Legal Policy</i></p> <p><b>Moderator</b></p> <ul style="list-style-type: none"><li>• <b>Mr. Ashwin Bishnoi</b>, <i>Partner, Khaitan &amp; Co.</i></li></ul>
12.30 p.m. – 13.00 p.m.	<b>Keynote Address</b> <p><b>Speakers</b></p> <ul style="list-style-type: none"><li>• <b>Mr. Rana Ashutosh Kumar Singh</b>, <i>Managing Director, State Bank of India</i></li></ul>

# PROGRAMME SCHEDULE

13.00 p.m. – 14.00 p.m.	<b>Lunch</b>
14.00 p.m. – 14.30 p.m.	<p><b>Fire Side Chat - Role of Investors in the Stressed Assets Ecosystem - Evolution, Challenges and Opportunities</b></p> <p><i>Speakers</i></p> <ul style="list-style-type: none"> <li>● Mr. Arjit Basu, <i>Retd. Managing Director, State Bank of India</i></li> <li>● Mr. Shantanu Nalavadi, <i>Managing Director, India Resurgence Asset Management Business Pvt. Ltd.</i></li> <li>● Mr. Amit Agarwal, <i>President &amp; Head - Private Credit, Edelweiss Alternatives</i></li> </ul>
14.30 p.m. – 15.30 p.m.	<p><b>Judgment Enforcement, Asset Recovery and Personal Guarantees - their Treatment in Different Scenarios</b></p> <p><i>Session Chair: Ms. Anita Shah Akella, Joint Secretary, Ministry of Corporate Affairs, Government of India</i></p> <p><i>Speakers</i></p> <ul style="list-style-type: none"> <li>● Mr. Steven Kargman, <i>Founder &amp; President, Kargman Associates</i></li> <li>● Ms. Amelia Tan, <i>Counsel, Carey Olsen Singapore LLP</i></li> <li>● Mr. Wei Yang, <i>Partner, Kirkland &amp; Ellis, Hong Kong</i></li> </ul> <p><i>Moderator</i></p> <ul style="list-style-type: none"> <li>● Mr. Anoop Rawat, <i>Partner, Shardul Amarchand Mangaldas &amp; Co</i></li> </ul>
15.30 p.m. – 15.45 p.m.	<b>Coffee / Tea Break</b>
15.45 p.m. – 16.45 p.m.	<p><b>Role of Institutional Creditors in Corporate Resolution Across Jurisdictions</b></p> <p><i>Session Chair: Mr. Rajnish Kumar, Ex – Chairman, State Bank of India</i></p> <p><i>Speakers</i></p> <ul style="list-style-type: none"> <li>● Mr. R. Subramaniakumar, <i>MD &amp; CEO, RBL Bank and ex-Adm. for DHFL</i></li> <li>● Mr. Ravi Subramanian Shankar, <i>Partner, Kirkland &amp; Ellis, United States</i></li> <li>● Mr. Shaun Langhorne, <i>Partner, Clifford Chance, Singapore</i></li> </ul> <p><i>Moderator</i></p> <ul style="list-style-type: none"> <li>● Ms. Pooja Mahajan, <i>Managing Partner, Chandhiok &amp; Mahajan, Advocates &amp; Solicitors</i></li> </ul>
16.45 p.m. – 17.15 p.m.	<p><b>Fire Side Chat - Opportunities and Challenges for Resolution Applicants in The Indian Insolvency &amp; Restructuring Space</b></p> <p><i>Speakers</i></p> <ul style="list-style-type: none"> <li>● Mr. Hemant Kumar, <i>Executive Director – Corporate Finance, Dalmia Bharat Group</i></li> <li>● Mr. Shailesh Apte, <i>President, Group Head- M&amp;A and Growth Strategy, Welspun World</i></li> </ul>
17.15 p.m. – 17.30 p.m.	<b>Vote of Thanks</b>
17:30 p.m. onwards	<b>High Tea</b>